

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF  
PARAKKOTT INVESTMENTS INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	PARAKKOTT INVESTMENTS INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28 <sup>th</sup> February 2008
3.	Authority under which corporate debtor is incorporated / registered	RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67190MH2008PTC179535
5.	Address of the registered office and principal office (if any) of corporate debtor	C-206, Ghatkopar Industrial Estate, L.B.S. Marg, Near Anacin Company, Ghatkopar (West), Mumbai City, Mumbai, Maharashtra, India, 400086
6.	Insolvency commencement date in respect of corporate debtor	17 <sup>th</sup> October 2023 (Order copy published on 18 <sup>th</sup> October 2023)
7.	Estimated date of closure of insolvency resolution process	14 <sup>th</sup> April 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Piyush Kisanlal Jani IBBI/IPA-001/IP-P01439/2018-2019/12164
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614 Email: <a href="mailto:capiyushj@gmail.com">capiyushj@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: G-19, Shreewardhan Complex, Mezzanine Floor, Besides Landmark Building, Ramdaspath, Wardha Road, Nagpur, Maharashtra, 440010 Email: <a href="mailto:cirp.parakkott@gmail.com">cirp.parakkott@gmail.com</a> <a href="mailto:capiyushj@gmail.com">capiyushj@gmail.com</a>
11.	Last date for submission of claims	01 <sup>st</sup> November 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: The relevant form for submission of claims can be downloaded from <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>  Physical Address: As mentioned in point no. 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Parakkott Investments India Private Limited** on 17<sup>th</sup> October 2023 (Order copy published on 18<sup>th</sup> October 2023).



The creditors of **Parakkott Investments India Private Limited**, are hereby called upon to submit their claims with proof on or before **01<sup>st</sup> November 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA-Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.



Piyush Kisanlal Jani

IRP of Parakkott Investments India Private Limited  
Reg No. IBBI/PA-001/IP-P01439/2018-2019/12164

AFA No.: AA1/12164/02/231123/104886

AFA Validity Date: 23/11/2023

Address: Om Ashray, New Laxminagar, Behind  
Mazar Ring Road, Gondia, Maharashtra, 441614

Email ID: [capiyushj@gmail.com](mailto:capiyushj@gmail.com)

Date: 19/10/2023  
Place: Mumbai

**UPDATE (KRCL)**

**Foundation Day - 2023 list of Special Awards**  
The following konkan railway employees have been selected for special awards during foundation day celebration for the year 2023. Dr. E. Sreedharan best engineer award won by Sh. L Prakash, Executive Director (Proj). Shri Anurag Mishra-individual significant financial impact award won by Sh. Arup Bagui, Dy FA & CAO, Dr. K. K. Gokhale -individual significant performance award won by Sh. G R Krandikar DGM (Public Relations). "heartiest congratulations to the awardees"



**UPDATE (ITM)**

ITM Institute Of Health Sciences students unlock the doors to an international career with the Rivoli Group. The Rivoli Group, UAE is renowned for its 30-year legacy of excellence and a portfolio boasting over 100 prestigious international brands across the UAE, Oman, Qatar, and Bahrain. Now they are partnering with ITM-IHS to offer our students a golden opportunity to work abroad. This is a chance for our students to explore exciting international placements and chart a global career path in the field of optometry. We are happy and overwhelmed to announce that after CV shortlisting and virtual interview our 5 students are shortlisted for the final round. The placement drive with our selected students is happening on 6th October 2023, at Orchid Hotel, Mumbai. ITM Institute Of Health and Sciences's Director "Dr. Sankalp Rao" and Placement Officer "Dr. Irina Rana" visited the Placement drive today and greeted the proficient interviewers "Mr. Subbaiah, Group Director, Rivoli Vission" and "Mr. Sundar, Associate Director, Rivoli Vission". We are confident that this exclusive opportunity is tailor-made for ITM-IHS alumni of Optometry and will help them achieve their dreams.

**UPDATE (WR)**

**WR's RPF organized the 28th MHRC Annual Debate Competition**  
Western Railway's Railway Protection Force organised the 28th edition of the National Human Rights Commission (NHRC) Annual Debate Competition for Central Armed Police Forces (CAPFs) 2023 at Western Railway Headquarters at Churchgate, Mumbai recently. According to a press release issued by Shri Sumit Thakur, Chief Public Relations Officer of Western Railway, the annual debate competition was held for the



West Zone in which participants from four Central Armed Police Forces (CAPFs) participated. 16 participants from Border Security Force (BSF), Central Industrial Security Force (CISF), Central Reserve Police Force (CRPF) and Railway Protection Force (RPF) participated in the event. The topic for the debate was "Observance of Human Right is an essential element in war against Terrorism and Insurgency" in English and "आतंकवाद और विद्रोह के खिलाफ युद्ध में मानवार्थकेसों का पालन एक अनविरस्य तत्व है" in Hindi likewise. All the teams put forth their ideas vociferously both, FOR and AGAINST the topic. The participants for each team in this Zonal Debate Competition were selected based on the intra-zonal competition held for all CAPFs. The winners of this competition will compete for semi-final and final rounds at the national level.

**UPDATE (CR)**

**Divisional meeting of Member of Parliament of Pune and Solapur division conducted at Divisional Railway Manager (DRM) office, Pune**

On 14/10/2023 Hon'ble Members of Parliament of Pune and Solapur area held a meeting with the General Manager of Central Railway Shri Naresh Lalwani and Principal Heads of various departments alongwith Divisional Railway Manager of Pune and Solapur division at the Divisional Railway Manager (DRM) office at Pune. Nine MPs were present for the meeting. Hon'ble MP Shri Srinivas Patil Satara, Smt. Vandana Chavan, Shri Sadashiv Kisan Lokhande Shirdi, Shri Srirang Appa Barane Maval, Dr. Jayasidheswar Shivacharya Swamy Solapur, Dr. Sudhakar Tukaram Shrangare Latur, Shri Ranjitsinh Naik Nimbalkar Madha, Shri Dhairiyashsheel Mane Hatkanan-gle, Omprakash Bhupal Singh



alias Pawan Rajee Nimbalkar Osmanabad. The Hon'ble MPs held detailed discussions with the General Manager and other senior officials on various railway projects, ongoing and completed development works and railway related issues pertaining to various passenger facilities.

**CORPORATE BRIEFS**



**UPDATE (GSL)**

**GSL reported impressive Financial and Operational Performance**  
Goa Shipyard Limited (GSL) reported impressive financial results for FY 2022-23. The meeting, held in virtual mode, was chaired by Shri Brajesh Kumar Upadhyay, Chairman & Managing Director (CMD) and attended by the Directors, Auditors and the Shareholders, wherein Audited Financial Statements for FY 2022-23 were adopted. While addressing the members, CMD informed that despite multiple challenges and prevalent geo-political situation, the company delivered sustained performance during the year. During FY 2022-23, Revenue from Operation clocked at Rs 869 Cr compared to Rs 741 Cr in FY 2021-22 and Profit Before Tax grew to Rs 205 Cr as against Rs 135 Cr in the previous year, registering an impressive growth of 52%. Net worth of the Company has grown to Rs 1,246 Cr as on 31 Mar 2023 which is 09 % higher than that of FY 2021-22. He further mentioned that a final dividend of 33% was declared at the AGM, which is in addition to the interim dividend of 75% declared during the year. Thus, the total dividend for FY 2022-23 is 108% on Paid-up Share Capital as against 87% paid for FY 2021-22.



**UPDATE (KRCL)**

**Konkan Railway Celebrates 33rd Foundation Day**

This year Konkan Railway marks a significant milestone in its journey with 33 years of dedicated service to the Nation and 25 years of seamless operations. To celebrate this momentous occasion, the 33rd Foundation Day was organized at CIDCO Exhibition & Convention Centre in Vashi, Navi Mumbai. Addressing the gathering, Shri. Sanjay Gupta, Chairman and Managing Director / Konkan Railway expressed his appreciation for the dedicated efforts of all employees, recognizing their unwavering commitment and encouraged them to persist with the same zeal and commitment. Furthermore, he provided an insightful overview of the accomplishments that Konkan Railway has achieved during the last 12 - 18 months. It is the tireless efforts and commitment of all Employees that have fueled the remarkable progress and growth of the Corporation. In recognition of the dedication and exemplary performance, Awards & Commendation Certificates were distributed to Officers and Staff of Konkan Railway during the event. Konkan Railway always practices Safety First and is dedicated to ensuring a safe and comfortable journey for all passengers traveling along the route.

**UPDATE (WR)**

**Outstanding performance by WR's RPF personnel to control unauthorized travel**

Railway Protection Force (RPF) of Western Railway are always at the forefront to protect and secure the lives of passengers. In continuation to this, RPF WR has launched a special drive for effective control of unauthorized travel by passengers in Ladies coaches and coaches earmarked for Divyang passengers in suburban trains. According to a press release issued by Shri Sumit Thakur, Chief Public Relations Officer of Western Railway, in pursuance of the efforts of RPF to curb the menace of unauthorised travelling and ensure safe and hassle-free travel for the ladies and divyang passengers, the RPF of Western Railway launched a 07-day special drive from 05th October to 11th October 2023 against passengers travelling in ladies & divyang coaches. During this drive, about 730 persons were arrested for unauthorised travelling in coaches earmarked for divyang passengers and almost 200 persons were arrested for travelling in ladies coaches unauthorised. Railway Protection Force of Western Railway is committed to ensuring safety and security of the passengers and has achieved stellar results with their efforts and dedication.

**UPDATE (WR)**

**WR's sportspersons shine at the 19th Asian Games held in Hangzhou**

Western Railway's talented sportspersons have achieved new milestones and brought laurels for the organization. Several WR sportspersons represented India in the recently concluded 19th Asian Games held at Hangzhou, China and have made us proud with their stellar performances. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, ace athlete Ms. Parul Chaudhary won two medals in the Asian Games. She won a gold medal in Women's 5000m event and a silver medal in the Women's 3000m Steeplechase. Western Railway's Ms. Rajeshwari Gayekwad was a team member in Indian Women Cricket team that won the gold medal in the Asian Games. Furthermore, Ms. Navneet Kaur was a part of the Indian Women's Hockey Team that won the Bronze Medal at the Asian Games. Shri Thakur further stated that Western Railway is extremely proud of the performance of Ms. Shireen Limaye, who was the captain of the Indian Women's Basketball team and led them through several wins, reaching Quarter Finals in the Asian Games.

**UPDATE (CSI InApp)**

**12TH CSI InApp National Awards presented**

InApp, a software development company based in Technopark and Infopark presented the 12th CSI (Computer Society of India) InApp National Student Project Awards at the Hotel Gokulam Grand, Thiruvananthapuram. The project on Intelligent Sugar cane Eye Bud Cutter For Nurseries from Kolhapur Institute of Technology's College of Engineering Autonomous, Maharashtra




was adjudged the best project in this year's CSI-InApp National Student Project contest. Dr. Ajit Samagonda Patil led the team of Yash Bhalchandra APetkar, Prerna Vijay Rawale, Ravi Rajesh Shah, and Aadesh Ashok Ingale. The consolation prizes were shared by the projects KallMiFyn from K.J. Somaia Institute of Technology, Maharashtra. The team of Abhishek Khandge, Tanishk Jain, RhtujaVishpute, Richa Bhandari was guided by Prof. Sejal Shah and Secure Digital identity using NFTs from P.D.A. College of Engineering, Karnataka received a special mention from the jury. The team of Venkatesh Patil, Spoorti S Patil, Syed Yaseen Raza was guided by Dr. Jayashree Agarkhed. Dr. Saji Gopinath, Vice Chancellor, APJ Abdul Kalam Technological University was the Chief Guest of the event.

**UPDATE (WR)**

**Revision in timings of Mumbai Central - Bhusaval special train**

The timings of Train No. 09051 Mumbai Central - Bhusaval (Tri-Weekly) Special will be revised w.e.f. 20th October 2023 and Train No. 09052 Bhusaval - Mumbai Central (Tri-Weekly) Special w.e.f. 21st October 2023. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer, there will be no change in the departure/arrival timings of Train No. 09051/09052 Mumbai Central - Bhusaval (Tri-Weekly) Special from the originating & destination stations. There will be change in timings of arrival/departure of in between stations.



**TATA ELXSI LIMITED**  
CIN : L85110KA1989PLC009968

Regd. Office: ITPB Road, Whitefield, Bengaluru - 560 048  
e-mail: investors@tataelxsi.com website: www.tataelxsi.com

**EXTRACT OF STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR TO DATE FOR THE PERIOD FROM APRIL 01, 2023 TO SEPTEMBER 30, 2023**

Sl. No.	Particulars	Quarter ended			Year to date for the period from		Year ended
		September 30, 2023	June 30, 2023	September 30, 2022	April 01, 2023 to September 30, 2023	April 01, 2022 to September 30, 2022	
1	Total Income from operations	91,282.84	87,248.11	78,184.05	1,78,530.95	1,51,804.80	3,21,853.26
2	Net profit for the period / year (before tax, exceptional and extraordinary items)	26,385.58	24,833.83	21,916.59	51,219.41	44,718.76	93,750.03
3	Net profit for the period / year (after tax, exceptional and extraordinary items)	20,001.84	18,885.27	17,427.74	38,887.11	35,899.85	75,519.32
4	Total comprehensive income for the period/year	19,414.00	18,850.73	17,368.43	38,264.73	35,579.80	74,953.91
5	Paid-up equity share capital (face value ₹ 10/- each)	6,227.64	6,227.64	6,227.64	6,227.64	6,227.64	6,227.64
6	Other equity						2,02,349.07
7	Earnings per share						
	- Basic EPS (₹)	32.12	30.32	27.98	62.44	57.65	121.26
	- Diluted EPS (₹)	32.12	30.32	27.98	62.44	57.65	121.26

**Note:**  
1) The Audited Financial Results have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on October 17, 2023. The Statutory Auditors have expressed an unmodified audit opinion on these results.  
2) The above is an extract of the detailed format of financial results filed with the Stock Exchanges under Regulation 33 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015. The results of the Company for the quarter and year to date for the period from April 01, 2023 to September 30, 2023 are available on the Company's website www.tataelxsi.com, on the BSE Limited website - www.bseindia.com and the National Stock Exchange of India Limited website - www.nseindia.com.

By Order of the Board  
for TATA ELXSI LIMITED  
Sd/-  
**Manoj Raghavan**  
Managing Director

Bengaluru  
October 17, 2023

**FORM B PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RNP MARKETING AND CARGO PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	RNP Marketing and Cargo Private Limited
2. Date of incorporation of corporate debtor	5th November 2008
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai Maharashtra
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01100MH2008PTC187955
5. Address of the registered office and principal office (if any) of corporate debtor	Room No. F-203, Nandanvan Apts, Dahanukar Wadi, New Link Road, Opp. Lajpata Police Station, Kandivali West, Mumbai-400067 Maharashtra
6. Date of closure of Insolvency Resolution Process	10th October 2023
7. Liquidation commencement date of corporate debtor	11th October 2023 (NCLT Order copy made available/uploaded on website on 18th October 2023)
8. Name and registration number of the insolvency professional acting as liquidator	Mr. Jitender Kothari IBBI/IPA-001/IP-P00540/2017-18/10965
9. Address and e-mail of the liquidator, as registered with the Board	702, Orchid A Wing, Evershine Park CHS, Off Veera Desai Road, Andheri (West), Mumbai-400053 Email: jitenderkothari@rediffmail.com
10. Address and e-mail to be used for correspondence with the liquidator	702, Orchid A Wing, Evershine Park CHS, Off Veera Desai Road, Andheri (West), Mumbai-400053 Email: liquidator.mpb@gmail.com
11. Last date for submission of claims	17th November 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench-I, has ordered the commencement of liquidation of the **RNP Marketing and Cargo Private Limited** on **11th October 2023** (NCLT Order copy made available/uploaded on website on 18th October 2023).

The stakeholders of **RNP Marketing and Cargo Private Limited** are hereby called upon to submit their claims with proof on or before **17th November 2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

**Jitender Kothari**  
Liquidator of RNP Marketing and Cargo Private Limited  
IBBI/IPA-001/IP-P00540/2017-18/10965  
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024

Date: 19th October 2023  
Place: Mumbai

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF PARAKKOTT INVESTMENTS INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	PARAKKOTT INVESTMENTS INDIA PRIVATE LIMITED
2. Date of incorporation of corporate debtor	28th February 2008
3. Authority under which corporate debtor is incorporated / registered	RoC - Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67190MH2008PTC179535
5. Address of the registered office and principal office (if any) of corporate debtor	C-206, Ghafkopar Industrial Estate, L.B.S. Marg, Near Anand Company, Ghafkopar (West), Mumbai City, Mumbai, Maharashtra, India, 400086
6. Insolvency commencement date in respect of corporate debtor	17th October 2023 (Order copy published on 18th October 2023)
7. Estimated date of closure of insolvency resolution process	14th April 2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Mr. Piyush Kisanlal Jari IBBI/IPA-001/IP-P01439/2018-2019/12164
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Om Ashray, New Laxminagar, Behind Mazar Ring Road, Gondia, Maharashtra, 441614 Email: capiushy@gmail.com
10. Address and email to be used for correspondence with the interim resolution professional	Address: G-19, Shreevardhan Complex, Mezzanine Floor, Besides Landmark Building, Ramdaspeth, Wardha Road, Nagpur, Maharashtra, 440010 Email: gnp.parakkott@gmail.com capiushy@gmail.com
11. Last date for submission of claims	01st November 2023
12. Classes of Creditors, if Any, Under Clause (b) of Sub-section 21, Ascertainable By The Interim Resolution Professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: The relevant form for submission of claims can be downloaded from <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: As mentioned in point no. 10.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Parakkott Investments India Private Limited** on **17th October 2023** (Order copy published on 18th October 2023).

The creditors of **Parakkott Investments India Private Limited**, are hereby called upon to submit their claims with proof on or before **01st November 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA-Not Applicable. Submission of false or misleading proofs of claims shall attract penalties.

Date: 19/10/2023  
Place: Mumbai

Piyush Kisanlal Jari  
IRP of Parakkott Investments India Private Limited  
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164  
AFA No.: AA1/12164/02/231123/104886  
AFA Validity Date: 23/11/2023  
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